



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-042/NCLAT/CHN BEN/2026

Dated: 24th March 2026

NOTICE

Please take notice that the following matters of Chennai Bench listed on 25.03.2026 will not be taken up. The next date of hearing in the matters are indicated below:

| S.No | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents | Next date of Hearing |
|------|---|--|----------------------------|---|----------------------|
| 1. | Comp App (AT) (CH) (Ins) No. 62/2026 For Stay IA No. 156/2026 For Condone Delay IA No. 157/2026 Delay in refiling IA No. 185/2026 | Riju Ravindran Suspended Director& Promoter of Think and Learn Pvt Ltd Vs Shailendra Ajmera, RP of Think and Learn Pvt Ltd & Anr. | Mr. V Shyamohan | Ms. Pooja Mahajan R1 | 21/04/2026 |
| 2. | Comp App (AT) (CH) (Ins) No. 101/2026 For Stay IA No. 305/2026 Part Heard | Ilyas Ghulam Hussain Ghouse, Suspended Director of GVK Energy Ltd& 6 Ors. Vs Venkata Chalam Varanasi, IRP of GVK Energy Ltd | Mr. Anant Merathia | Mr.Adarsh Subramanian | 06/04/2026 |
| 3. | Comp App (AT) (CH) (Ins) No. 50/2025 For Stay IA No. 186/2025 To dispense with IA No. 187/2025 | Aakash Educational Services Ltd Vs GLAS Trust Company LLC & 2 Ors. | Mr. Vishnu Mohan | Mr. Thriyambak J Kannan- R1 Ms. Pooja Mahajan R2 | 21/04/2026 |
| 4. | Comp App (AT) (CH) (Ins) No. 139/2025 For Exemption IA No.374 & 375/2025 For Interim Relief IA No. 376/2025 | GLAS Trust Company LLC Vs Shailendra Ajmera, RP of Think & Learn Pvt Ltd & 3 Ors | Mr. Thriyambak J Kannan | Ms. Lakshana Viravalli R1 Mr. Vishnu Mohan R2 | 21/04/2026 |

By order of Hon'ble Member (Judicial)

Chennai Bench

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